

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:5065  
ANSWERED ON:26.04.2013  
DECLARATION OF GM CONTENT  
Natarajan Shri P.R.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

(a) whether the Government has mandated the packaged food producers to disclose the Genetically Modified (GM) ingredients on the label of packed food items; and

(b) if so, the details thereof and the names of food products that should have GM food labeling?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHARY)

(a) The Ministry of Consumer Affairs, Food and Public Distribution, vide Gazette Notification G.S.R.427(E) dated 5.6.2012, has mandated the labelling of packaged food containing GMOs with the words "GM". The labelling requirement for packaged foods containing GM ingredients is mandatory from 1.1.2013.

(b) The Genetic Engineering Appraisal Committee notified under Rules 1989 of Environment Protection Act (EPA) 1986 has not approved any Genetically Modified (GM) Food in the country except for import of GM soybean oil.